

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 72/(MAH)/2015
CA No.


CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2017

NAME OF THE PARTIES: M/s. Splendor Shelters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Aparna Gamne	Employee of Parag S. Prabhudesai & CO.	

ORDER

TCP No. 72/74(2)/NCLT/MB/MAH/2015

1. An application of adjournment on personal ground by the Learned Representative of the Petitioner is placed on record.
2. Considering the reason mentioned therein, the Petition is adjourned to **20.02.2017** duly communicated to employee of the Learned Representative.

30th January, 2017.

sd/-
M.K. SHRAWAT.
MEMBER (JUDICIAL)